

**COURT-I**  
**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY**  
**(Appellate Jurisdiction)**

**APPEAL NO. 108 OF 2017**  
**APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017**  
**APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

**Dated: 21<sup>st</sup> August, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matters of:**

**APPEAL NO. 108 OF 2017**

**Wind World (India) Ltd. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. M. G. Ramachandran, Sr. Adv.  
Mr. Ashutosh Jain

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Shruti Awasthi  
Ms. Krishna Payama for R-2

**APPEAL NO. 142 OF 2017 & IA NO. 272 OF 2017**

**Bajaj Finserv Ltd. & Ors. .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Samyakya Mukku

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1

Ms. Shruti Awasthi  
Ms. Krishna Payama for R-2

**APPEAL NO. 184 OF 2017 & IA NOS. 404 & 648 OF 2017**

**Independent Power Producers Association of India .... Appellant(s)**  
**Versus**  
**Maharashtra Electricity Regulatory Commission & Anr. .... Respondent(s)**

Counsel for the Appellant(s) : Mr. Hemant Singh  
Mr. Tushar Srivastava  
Ms. Saumya Singh

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan  
Ms. Stuti Krishn for R-1  
  
Ms. Shruti Awasthi  
Ms. Krishna Payama for R-2

## **ORDER**

Heard learned counsel for the Appellant in Appeal. No. 184 of 2017 & IA Nos. 404 & 648 of 2017. List the matter for further hearing on **25.09.2019.**

**(S.D. Dubey)**  
**Technical Member**  
*pr/mkj*

**(Justice Manjula Chellur)**  
**Chairperson**